

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 117(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016


NAME OF THE COMPANY:

Mrs. Harjeet Kaur & Ors.

V/s.

M/s. Freshtech Pvt. Ltd. & Anr.


SECTION OF THE COMPANIES ACT: 241/242, 244 & 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	ABHISHEK MALHOTRA	Advocate	] Petitioners	
2	ANKIT CHATURVEDI	Advocate		

**Order**

The matter has been passed over twice. Accordingly, a request for adjournment has been made.

List on 16.8.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

12<sup>th</sup> August, 2016  
(P.K. Sud)